

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3457  
ANSWERED ON:18.03.2015  
COMPLAINTS RECEIVED BY CVC  
Verma Shri Rajesh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

he number of complaints received in the Central Vigilance Commission (CVC) during the years 2014 and 2015 till date and the action taken on these complaints so far?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

The details of number of complaints received in the Central Vigilance Commission (CVC) during the years 2014 and 2015 till date; and the action taken on these complaints, as provided by the Central Vigilance Commission is placed at Annexure.

Annexure

Annexure referred to in reply to Lok Sabha USQ No.3457 dated 18.03.2015.

Details regarding number of complaints received in Central Vigilance Commission (CVC) are as under:

Year	Complaints brought forward from previous year	No. of Complaints received	Action taken Investigation Necessary & report action	Pending Filed
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2014	2048	62362	1176	24047	36876	2311
2015	2311	4309	36	3085	2107	1392

(upto 28.02.2015)

Complaint received under (Public Interest Disclosure and Protection of informer) PIDPI:

Year	Complaints brought forward from previous year	No. of Complaints received	Action taken Investigation Necessary & report action	Pending Filed
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2014	38	926	52	841	32	39
2015	39	173	12	98	20	82

(upto 28.02.2015)